

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 1794/2026

IRFAN @ GOLU

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

IA No. 43147/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 43149/2026 - EXEMPTION FROM FILING O.T.

Date : 29-07-2026 This matter was called on for hearing today.

For Appellant(s) : M/S. S & S Legal, AOR

For Respondent(s) :

Mr. Akshay Amritanshu, AOR

Ms. Priyanka, Adv.

Mr. Sarthak Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented. As per office report, Memo of appearance and reply on behalf of the sole respondent have been filed. Vakalatnama be filed as per rules.

Original records of High Court and Trial Court have not been received yet. Reminder be issued.

List again on 03.09.2026.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

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APOORV SINGH
Registrar